

The 1st July 1967

No.LJL.25/67.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT VII OF 1967

(Received the assent of the Governor on the 1st July, 1967)

THE ASSAM APPROPRIATION (No.II) ACT, 1967

[Published in the *Assam Gazette*, Extraordinary, dated the 1st July, 1967)

An

Act

to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Assam to the service of the year ending on the thirty-first day of March, 1968

It is hereby enacted in the Eighteenth Year of the Republic of India as follows :—

Short title and commencement. 1. (1) This Act may be called the Assam Appropriation (No.II) Act, 1967.

(2) This Act shall come into force with effect from 1st April, 1967.

Withdrawal of Rs. 2,41,41,94,900 from and out of the Consolidated Fund of the State of Assam for the financial year 1967-68. 2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate [inclusive of the sum specified in column 3 of the Schedule to the Assam Appropriation (Vote on Account) Act, 1967] to the sum of rupees two hundred and forty-one crores, forty-one lakhs, ninety-four thousand and nine hundred towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1968 in respect of the services specified in column (2) of the Schedule.

Appropriation. 3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1968.

SCHEDULE

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consoli- dated Fund	Total
		Rs.	Rs.	Rs.
1	Charges on account of Taxes on Income other than Corporation Tax.	99,600	..	99,600
2	Charges on account of Land Revenue ...	1,48,83,000	2,000	1,48,85,000
3	Charges on account of Excise	31,98,400	...	31,98,400
4	Charges on account of Taxes on Vehicles ...	12,19,500	...	12,19,500
5	Charges on account of Sales-tax and Other Taxes and Duties.	20,54,700	...	20,54,700
6	Charges on account of Stamps	2,16,200	...	2,16,200
7	Charges on account of Registration ...	5,39,000	...	5,39,000
	Charges on account of Interest on Debt and Other Obligations.	...	9,06,99,800	9,06,99,800
	Charges on account of Appropriation for Reduction or Avoidance of Debt.	...	2,35,36,100	2,35,36,100
8	Charges on account of Parliament and State Legislatures.	22,28,400	50,900	22,79,300
9	Charges on account of General Administration	1,77,18,500	5,96,300	1,83,14,800
10	Charges on account of Administration of Justice.	26,84,700	7,78,400	34,63,100
11	Charges on account of Jails	47,64,500	...	47,64,500
12	Charges on account of Police	11,41,58,500	11,000	11,41,69,500
	Charges on account of Miscellaneous Department—
13	I.—National Savings Organisations ...	1,39,400	...	1,39,400
14	I.—Trade Commissioners	2,20,600	...	2,20,600

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consoli- dated Fund	Total
		Rs.	Rs.	Rs.
15	III.—Weights and Measures ...	4,89,200	...	4,89,200
16	Charges on account of Scientific Departments	10,69,600	...	10,69,600
17	Charges on account of Education (General)	15,04,63,700	...	15,04,63,700
18	Charges on account of Education (Technical)	62,42,500	...	62,42,500
19	Charges on account of Medical ...	3,59,92,600	...	3,59,92,600
20	Charges on account of Public Health ...	2,73,77,800	...	2,73,77,800
21	Charges on account of Agriculture ...	4,93,27,000	...	4,93,27,000
22	Charges on account of Fisheries ...	20,51,400	...	20,51,400
23	Charges on account of Soil Conservation ...	42,07,400	...	42,07,400
24	Charges on account of Rural Development	21,38,700	...	21,38,700
25	Charges on account of Animal Husbandry	1,66,18,500	...	1,66,18,500
26	Charges on account of Co-operation ...	88,24,400	...	88,24,400
27	Charges on account of Industries-I—Agriculture and Weaving.	67,67,300	...	67,67,300
28	Charges on account of Industries-II—Cottage Industries.	55,06,600	...	55,06,600
29	Charges on account of Industries-III—Major Industries.	6,28,800	...	6,28,800

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Conso- lidated Fund	Total
		Rs.	Rs.	Rs.
30	Charges on account of Community Development Projects.	3,64,37,900	1,000	3,64,38,900
31	Charges on account of Local Development Works.	37,60,500	...	37,60,500
32	Charges on account of Labour and Employment.	76,66,000	...	76,66,000
Charges on account of Miscellaneous—Social and Developmental Organisations—				
33	I—Directorate of Statistics	20,65,200	...	20,65,200
34	II—Vital Statistics, Rain-Gauge, etc.	4,700	...	4,700
35	III—Planning Organisations (State)	2,70,000	...	2,70,000
35A	III—Planning Organisation (Hill)	1,00,000	..	1,00,000
36	IV—Directorate of Advertising and Visual Publicity.	23,28,500	...	23,28,500
37	V—Directorate of Housing	5,94,100	...	5,94,100
38	VI—Directorate of Social Welfare, etc.	43,39,200	...	43,39,200
39	VII—Soldiers', Sailors' and Airmen's Board.	1,29,300	...	1,29,300
40	VIII—Town and Country Planning Organisation.	11,97,500	...	11,97,500
41	IX—Tourist Organisation	1,84,200	...	1,84,200

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Con- solidated Fund Rs.	Total Rs.
42	X.—Preservation and Translation of Ancient Manuscripts.	61,100	...	61,100
43	XI.—Pooled Transport	16,38,100	...	16,38,100
44	Charges on account of Navigation, Embankments and Drainage Works.	6,92,74,900	...	6,92,74,900
45	Electricity Schemes
46	Charges on account of Public Works (Excluding Tools and Plant and Establishment).	16,42,84,100	87,000	16,43,71,100
47	Charges on account of Public Works Tools and Plant and Establishment.	2,33,64,300	29,900	2,33,94,200
48	Charges on account of Ports and Pilotage	19,03,400	...	19,03,400
49	Charges on account of Road Transport Schemes.	1,98,86,300	...	1,98,86,300
50	Charges on account of Famine Relief	1,73,21,000	...	1,73,21,000
51	Charges on account of Pensions and other Retirement Benefits, Territorial and Political Pensions and Payment of Commuted value of Pensions.	85,92,500	52,500	86,45,000
52	Charges on account of Stationery and Printing.	40,52,400	...	40,52,400
53	Charges on account of Forests	3,32,20,500	...	3,32,20,500

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consoli- dated Fund	Total
		Rs.	Rs.	Rs.
	Charges on account of Miscellaneous Charges—			
54	I—Expenditure on account of State Prisoners and Detenus, Miscellaneous Gifts and Presents and Miscellaneous and Unforeseen Charges, etc.	1,03,000	...	1,03,000
55	II—Donations for Charitable Purposes, etc. ...	1,12,94,000	50,00,000	1,62,94,000
56	III—Grants-in-aid, Contributions, etc. ...	67,97,700	5,00,000	72,97,700
57	IV—Expenditure on Issue of Free Ration and Rice Concession, etc.	13,00,200	...	13,00,200
58	V—Expenditure on Displaced Persons: ...	1,34,29,900	...	1,34,29,900
59	VI—Advanced Technical Training and Scholarships, etc.	10,73,100	...	10,73,100
60	VII—Scheme of Control of Cloth and Yarn	1,59,900	...	1,59,900
61	VIII—Miscellaneous and Unforeseen Charges	56,000	...	56,000
62	Charges on account of Compensations and Assignments.	5,60,000	70,800	6,30,800
63	Charges on account of Extraordinary Charges
64	Charges on account of Pre-Partition Payments	1,200	...	1,200
65	Charges on account of Expenditure on Civil Defence connected with the National Emergency, 1962.	70,65,600	...	70,65,600

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
66	Charges on account of Compensation to Land-holders, etc., on the abolition of the Zamindari System.	35,00,000	..	35,00,000
67	Charges on account of Capital Outlay on Agricultural Improvement and Research.
	Charges on account of Capital Outlay on Industrial and Economic Development.—			
68	I—Investment in other Commercial and Industrial Undertakings.	1,23,25,000	..	1,23,25,000
69	II—Investment in Co-operative Societies ..	11,84,000	..	11,84,000
70	III—Other Miscellaneous Undertakings ..	11,58,000	..	11,58,000
71	Charges on account of Capital Outlay on Public Works outside the Revenue Account	5,99,84,400	..	5,99,84,400
72	-do- Shella-Shilling Ropeway
73	Charges on account of Capital Outlay on other Works outside the Revenue Account.	54,35,400	..	54,35,400
74	Charges on account of Capital Outlay on Road and Water Transport Schemes— —A.—Road Transport.	46,23,800	..	46,23,800
75	Charges on account of Capital Outlay on Forests.	2,47,000	..	2,47,000
76	Charges on account of Capital Outlay on Schemes of Government Trading.	35,14,85,500	1,000	35,14,86,500
77	Charges on account of Appropriation to Contingency Fund.
	Charges on account of Repayment of Debts	83,40,27,800	83,40,27,800
	Charges on account of Loans and Advances, etc.—			
78	I.—Loans to Local Bodies	28,86,000	..	28,86,000
79	II—Agricultural Loans, etc.	33,60,000	..	33,60,000
80	III—Loans to Autonomous District Councils, etc.	1,00,000	..	1,00,000
81	IV—Loans under Community Projects ..	68,000	..	68,000
82	V—Loans to Co-operative Societies ..	14,90,000	..	14,90,000
83	VI—Industrial Loans	4,92,500	..	4,92,500
84	VII—Loans to Displaced Persons ..	88,35,000	..	88,35,000

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		Voted by the Assembly	Charged on the Consoli- dated Fund	Total
		Rs.	Rs.	Rs.
85	VIII—Educational Loans	6,25,000	..	6,25,000
86	IX—Tea Garden Land Utilisation Loans, etc.	20,00,000	..	20,00,000
87	X—Housing Loans	11,90,000	..	11,90,000
88	XI—Loans to Major Industries
89	XII—Loans to Electricity Board ..	6,58,79,000	..	6,58,79,000
90	XIII—Advances to Government Servants, etc.	51,10,000	..	51,10,000
91	XIV—Loans to Panchayats	1,50,000	..	1,50,000
92	XV—Loans for Development of Live-stock Industries.	70,000	..	70,000
93	XVI—Miscellaneous Loans and Advances	2,00,000	..	2,00,000
	Total	1,45,87,50,400	95,54,44,500	2,41,41,94,900

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